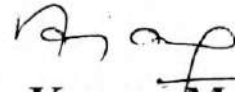


NOTICE

It is hereby notified that, as per the Calendar for 2017 published by National Company Law Tribunal, New Delhi, **24.02.2017** has been declared as public Holiday on the eve of “**Maha Shivratri**” for Ahmedabad Bench. Therefore, the matters which are posted for listing on **24.02.2017** will be listed on **27.02.2017**.

By order



(Ajay Kumar Meena)

Assistant Official Liquidator

Deployed to NCLT

Ahmedabad Bench

Date: 17.02.2017